

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION NO. 574
ANSWERED ON 7TH FEBRUARY, 2025

POST-HARVEST INFRASTRUCTURE SCHEMES

574. SHRI SADANAND MHALU SHET TANAVADE:

Will the *MINISTER OF FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) whether Government has taken steps to enhance post-harvest infrastructure since 2020, if so the details thereof, State-wise
- (b) whether funds have been allocated under the Agri Infrastructure Fund (Agri Infra Fund) scheme for developing post-harvest infrastructure, if so, the details thereof, State-wise including the quantum of funds allocated and projects supported; and
- (c) whether Government has sanctioned loans under the Pradhan mantri formalization of Micro Food Processing Enterprises (PMFME) scheme, if so, the details thereof, State wise, including the number of enterprises that have benefited?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAVNEET SINGH)

(a): In order to promote and ensure overall development in the food processing sector, Ministry of Food Processing Industries (MoFPI) has been incentivizing setting up/expansion of related infrastructure through its Central Sector Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) Scheme, Production Linked Incentive Scheme for Food Processing Industry (PLISFPI) and Centrally Sponsored PM Formalization of Micro Food Processing Enterprises (PMFME) Scheme across the country. These schemes aim to create modern infrastructure with efficient supply chain management from farm gate to retail outlet to give big boost to the growth of food processing sector in the country thereby helping in providing better returns to farmers, creating huge employment opportunities and reducing wastage of agricultural produce, increasing the processing level and enhancing the export of the processed foods. The State-wise details of projects approved for financial support under these schemes in the country since 2020 are placed at **Annexure I and II**.

(b): With an objective to address the existing gaps in post-harvest management infrastructure in the country, the flagship scheme of Agriculture Infrastructure Fund (AIF) was launched in 2020-21 to strengthen the infrastructure in the country through creation of farm gate storage and logistics infrastructure to enable farmers to store and preserve their farm produce properly and sell them in the market at better price with reduced post-harvest losses and lesser number of intermediaries.

The details about State wise, funds sanctioned under AIF are given in **Annexure III**.

(c): Under Centrally Sponsored- Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme, Credit Linked Subsidy has been approved for 122512 applicants which includes Individuals, Proprietorship firms, Partnership firms, Farmer Producer Organisations (FPOs), Non-Government Organisations (NGOs), Self Help Groups (SHGs), Co-operatives, Pvt. Ltd. Companies etc. In addition, seed capital assistance has been provided to 313218 SHG members under the Scheme.

The state wise number of projects sanctioned including the number of enterprises that have been benefitted under PMFME during last three years are at **Annexure II**.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 574 FOR ANSWER ON 7th FEBRUARY, 2025 REGARDING “POST-HARVEST INFRASTRUCTURE SCHEMES”

State wise projects approved and completed Under PMKSY since 2019-20 till 31st Dec 2024			
S.No	State/UT	Approved	Completed/Operational
1	Andaman & Nicobar	1	1
2	Andhra Pradesh	57	22
3	Arunachal Pradesh	10	2
4	Assam	81	30
5	Bihar	10	3
6	Chandigarh	0	0
7	Chhattisgarh	6	2
8	Dadar & Nagar Haveli and Daman & Diu	1	1
9	Delhi	1	3
10	Goa	2	2
11	Gujarat	50	58
12	Haryana	38	41
13	Himachal Pradesh	17	24
14	Jammu & Kashmir	11	22
15	Jharkhand	0	0
16	Karnataka	41	46
17	Kerala	34	27
18	Ladakh	0	0
19	Lakshadweep	0	0
20	Madhya Pradesh	35	19
21	Maharashtra	119	99
22	Manipur	4	1
23	Meghalaya	5	2
24	Mizoram	1	0
25	Nagaland	2	1
26	Orissa	19	5
27	Puduchery	1	1
28	Punjab	25	30
29	Rajasthan	32	25
30	Sikkim	1	0
31	Tamil Nadu	69	64
32	Telangana	40	14
33	Tripura	5	4
34	Uttar Pradesh	42	46
35	Uttarakhand	27	34
36	West Bengal	27	19
	Total	814	648

ANNEXURE REFERRED TO IN REPLY TO PART (a) and (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 574 FOR ANSWER ON 7th FEBRUARY, 2025 REGARDING “POST-HARVEST INFRASTRUCTURE SCHEMES”

State / UT-wise projects approved under PMFME Scheme as on 31.01.2025

Assistance Approved under PMFME to beneficiaries						
S. No	State/UT	Number of Micro Enterprises	Number of SHG * Members	Number of Approved Incubation Centre	Number of Approved B &M** Projects	Net Total
1	Andaman & Nicobar	18	113	1	0	132
2	Andhra Pradesh	6127	23799	2	2	29930
3	Arunachal Pradesh	70	4521	0	0	4591
4	Assam	2316	23497	1	0	25814
5	Bihar	20297	25175	2	1	45475
6	Chandigarh	5	0	0	0	5
7	Chhattisgarh	852	12495	2	0	13349
8	Dadra & Nagar Haveli and Daman & Diu	10	22	0	0	32
9	Delhi	266	0	2	0	268
10	Goa	96	1376	1	1	1474
11	Gujarat	634	7744	0	0	8378
12	Haryana	1287	1085	0	1	2373
13	Himachal Pradesh	1767	15504	3	0	17274
14	Jammu & Kashmir	1212	741	3	0	1956
15	Jharkhand	3066	5634	0	0	8700
16	Karnataka	5825	19088	14	3	24930
17	Kerala	5690	6802	1	0	12493
18	Ladakh	78	424	2	0	504
19	Lakshadweep		0	0	0	0
20	Madhya Pradesh	8010	13821	3	0	21834
21	Maharashtra	21473	42039	3	2	63517
22	Manipur	282	82	0	0	364
23	Meghalaya	175	3340	0	0	3515
24	Mizoram	38	1529	1	0	1568
25	Nagaland	319	6195	1	0	6515
26	Odisha	1870	26905	1	0	28776
27	Puducherry	151	1499	0	1	1651
28	Punjab	2558	1296	1	1	3856
29	Rajasthan	907	5639	8	0	6554
30	Sikkim	61	1226	2	2	1291
31	Tamil Nadu	14464	21407	4	1	35876
32	Telangana	6599	23695	3	0	30297
33	Tripura	156	2197	1	0	2354
34	Uttar Pradesh	14917	11031	14	0	25962
35	Uttarakhand	805	2543	0	0	3348
36	West Bengal	111	754	0	0	865
	Total	122512	313218	76	15	435821

*: Self Help Group

** : Branding and Marketing

ANNEXURE III REFERRED TO IN REPLY TO PART (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 574 FOR ANSWER ON 7th FEBRUARY, 2025 REGARDING “POST-HARVEST INFRASTRUCTURE SCHEMES”

Number of applications and amount of loan sanctioned under Agri- Infra Fund for developing post-harvest infrastructure

State-wise loans sanctioned under Agri Infrastructure Fund (AIF) (Amount In Rs. Crores)				
S. No.	State/ UT	Total sanctioned projects	Amount Sanctioned	Total Project Cost
1	Madhya Pradesh	11689	8118	12317
2	Maharashtra	9926	6312	10964
3	Uttar Pradesh	7451	5634	9493
4	Punjab	20497	4854	7736
5	Gujarat	3400	3819	5904
6	Karnataka	3702	3348	5344
7	Telangana	2607	3133	5374
8	Rajasthan	3026	3143	5433
9	Haryana	4973	3091	5449
10	Andhra Pradesh	2687	2819	4124
11	Tamil Nadu	7415	2287	3107
12	West Bengal	4612	2100	3474
13	Chhattisgarh	1681	1633	2902
14	Odisha	2513	1409	2350
15	Bihar	1338	1126	1952
16	Kerala	2723	1085	1705
17	Assam	522	878	1551
18	Uttarakhand	475	494	981
19	Jharkhand	351	410	719
20	Jammu And Kashmir	169	343	463
21	Himachal Pradesh	556	190	341
22	Delhi	11	14	28
23	Tripura	7	13	22
24	Chandigarh	5	11	20
25	Goa	26	40	50
26	Meghalaya	3	10	15
27	Arunachal Pradesh	5	6	18
28	Nagaland	3	4	6
29	Puducherry	5	4	5
30	The Dadra And Nagar Haveli And Daman And Diu	1	1	2
31	Manipur	3	1	1
	Grand Total	92382	56329	91849
